

## Bench II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) NO 206/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> August 2017, 10.30 A.M.**

Name of the Company	Stylo Graphics Pvt Ltd & 3 Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(y)

29\_08\_2017 – CA(CAA)No.206/KB/2017 – Stylo Graphics Pvt. Ltd. & 3 Ors.

**O R D E R**

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for some time to file supplementary affidavit in view of the change of date of the meeting due to the absence of Chairman. Heard, prayer is allowed.

Fixed on 31.08.2017.



MANORAMA KUMARI  
MEMBER(J)